

**THE HIGH COURT OF MADHYA PRADESH
MA.2675.2017
Hasanand Ahuja Vs. Manoj Agrawal**

Gwalior, 13.12.2018

None for the appellant even when the matter is taken up in the second round.

Earlier on 11.12.2018, no-one had appeared on behalf of the appellant. It appears that the appellant has lost interest in prosecuting the appeal.

Consequently, appeal stands dismissed for want of prosecution.

**(Sanjay Yadav)
Judge**

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